

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 259
(IB)-1138(ND)2018
IA/1512/2019, IA/1684/2019

IN THE MATTER OF:

M/s. R J Packwells Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Nibula Print and Pack Pvt. ... Respondent
Ltd.

Under Section: 9 of IBC, 2016

Order delivered on 15.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA
HON'BLE MEMBER (T)

PRESENTS:

Mr Shailendra Singh and Ms Muskaan Garg Advocates for RP, Adv Sanjeev Panda Appearing for Ex-Management, Mr. Akhilesh, Advocate for IA 2020 of 2020, Ms. Neha Mathen, Adv. for Resolution Applicant

ORDER

Renotify this case on 26.02.2021



(T.S SINGH)
COURT OFFICER